

Shrimati Chandrasekhar: I would not be able to state the number of persons. The States that have asked for funds, Cutch, Orissa, West Bengal, Madhya Pradesh, Madras, have been sanctioned funds. A few more States have come in. Thirty-four such centres are to be established and that is under the consideration of the Government.

Shri Nageshwar Prasad Sinha: What efforts have so far been made to combat the shyness of the rural folk so far as propagation of family planning is concerned?

The Minister of Health (Rajkumari Amrit Kaur): Health education is being carried on as far as we can. The centres that are being opened are catering to the rural population also.

Shri S. C. Samanta: May I know whether any State-wise grants for training centres have been made? If so, how much out of the sum of Rs. 30 lakhs allotted by the Planning Commission has been given?

Rajkumari Amrit Kaur: It all depends upon how much the States ask for. As my colleague said just now, five States had asked for moneys and Rs. 1,50,000 have been sanctioned. Other proposals for a sum of Rs. 1,50,000 have come and sanction is going to be issued shortly.

RAILWAY EMPLOYEES

*314. **Shri Sadhan Gupta:** Will the Minister of Railways be pleased to state:

(a) whether Railway employees whose services are terminated on account of their suffering from tuberculosis, are eligible for re-appointment, if and when they recover; and

(b) if so, whether such employees on such re-appointment are given the benefit of their past services?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, on their being certified by T.B. Specialists after treatment as non-infective and fit for work.

(b) When such persons are re-employed in permanent posts they are confirmed out of turn provided they were permanent before. If they were only temporary before, they are confirmed in their turn counting their previous service also for this purpose only. Pay on re-appointment is so fixed that as far as possible there is no sharp diminution in emoluments from what they were drawing at the time of their discharge from Government service.

Shri Sadhan Gupta: May I know what is the reason for not giving them all the benefits of their past service, since they did not quit service on account of any fault of theirs?

Shri Alagesan: It cannot be any fault of theirs. They were definitely unfit because they were suffering from T.B. This refers to cases where the maximum leave has been availed of. That would be five years in the case of permanent employees. After return, if they are certified to be fit, this concession is shown to them and if they are taken back their past services are counted. They are promoted out of turn.

Shri Nambiar: May I know.....

Mr. Speaker: The Question-Hour is over.

Shri Nambiar: There is half a minute more.

Mr. Speaker: Order, order. I have said that it is over.

Short Notice Question and Answer

STRIKE BY D.T.S. WORKERS

S.N.Q. No. 2. Shri Dabhi: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that public transport in Delhi was paralysed on Sunday, the 21st November, 1954, and that most of the Delhi Transport Service buses did not ply in the city;

(b) whether the above state of affairs still continues;